

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2959
ANSWERED ON:16.03.2010
AMENDMENT IN CR.P.C.
Reddy Shri K. Jayasurya Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is contemplating an amendment to the Criminal Procedure Code, providing for imprisonment to any individual who registers a false FIR; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam.

(b): Does not arise, in view of (a) above.